

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**APPEAL NO. 97 OF 2015**

**Dated: 21<sup>st</sup> March, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of:-**

**Meghalaya Power Distribution Corporation Ltd. ...Appellant(s)  
Versus  
Meghalaya State Electricity Regulatory Commission ...Respondent(s)**

Counsel for the Appellant(s) : Mr. S.B. Upadhyay, Sr. Adv.  
Mr. Param Kumar  
Ms. Sakie Jakharia

Counsel for the Respondent(s) : Ms. Pooja Nuwal for  
Mr. Buddy A. Ranganadhan for R-1

**ORDER**

Learned counsel for the State Commission is stated to be in some personal difficulty.

List the matter for further hearing on **04.05.2016.**

**(I.J. Kapoor)  
Technical Member**

ts/dk

**(Justice Ranjana P. Desai)  
Chairperson**